

(b) if so, the findings of the Commission; and

(c) the action taken by Government thereon?

THE MINISTER OF HOME AFFAIRS (S. BUTA SINGH) : (a) Yes, Sir.

(b) and (c) The report alongwith the action taken note on the recommendations has been laid on the Table of the House on 23rd February, 1987.

[English]

Privatisation of the units under India Tourism Development Corporation

*60. SHRI MULLAPPALLY RAMACHANDRAN : Will the Minister of TOURISM be pleased to state :

(a) whether Government have privatised any of the units under the ITDC (India Tourism Development Corporation);

(b) if so, the details of units so privatised and the reasons therefor;

(c) whether Government propose to go in for privatisation of any more units of the ITDC; and

(d) if so, their details?

THE MINISTER OF TOURISM (MUFTI MOHD. SYED) : (a) No, Sir.

(b) to (d) Do not arise.

Closure of N.T.C. mills

458. SHRI H.B. PATIL : Will the MINISTER of TEXTILES be pleased to state:

(a) whether the move to close down 8 heavily losing mills of the National Textile Corporation has been shelved; and

(b) if so, the reasons thereof?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI RAM NIWAS MIRDHA) : (a) and (b) No final decision has been taken to close down any NTC mills so far.

Opening of STC depot at Rourkela

459. SHRI CHINTAMANI JENA : Will the Minister of COMMERCE be pleased to state :

(a) whether the State Trading Corporation (STC) has only one of its depots at Cuttack in Orissa;

(b) if so, the reasons thereof;

(c) whether the State Government had requested the Union Government to open another depot of the STC at Rourkela to reduce the consumer price of imported edible oil; if so, the action in this regard;

(d) whether STC has no office of its own anywhere in Orissa and if so, the reasons thereof;

(e) whether STC authorities had agreed to open one office in Orissa; and

(f) if so, the reasons for delay in opening the office?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P. R. DAS MUNSI) : (a) and (b) STC is having one storage depot at Cuttack for supply of edible oils to Orissa State against their allocations under the Public Distribution System;

(c) Proposals were received from the State Government in 1984 and 1985 for the opening of a second depot at Rourkela but STC did not find justification in having a second depot in Orissa State;

(d) to (f) Presently STC has no office of its own in Orissa State. STC is, however, considering a proposal to open a sub-branch at Bhubaneswar.